

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH

**(through Hybrid Mode)
COURT-I**

Item No. 3

**IA(IBC) No. Plan 1/2024, 2859/23, 917/2022,
1455/2023, 2300/2023, IA(IBC)/758(CH) 2024
in
CP(IB) No. 198/Chd/Pb/2021
(Admitted)**

IN THE MATTER OF:

UCO Bank

...Petitioner

Vs.

S. R. Industries Ltd.

...Respondent

Under Section: 7, IBC 2016, 30(6) IBC, 60(5), 66(1), 60(5), Rule 11 of NCLT, 2016

Order delivered on 24.04.2024

CORAM:

**SH. L. N. GUPTA
HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)**

PRESENT:

For the RP in IA Nos. 1/2024, 917/22: Mr. Karan Kohli, Advocate
2300/2023, 758/2024

For the Respondent Nos. 1 and 2: Mr. APS Madaan, Advocate
In IA No. 917/2022

None for remaining Respondents : (Right to file reply already been closed vide
in IA No. 917/2022 order dated 29.05.2023)

For the applicant in IA No. 2859/2023: Mr. K. K. Saini, Advocate

For the UCO Bank-Member of CoC: Mr. Rabinder Singh Bhatia, Advocate

ORDER

IA Nos. 2300/2023, IA(IBC)/758(CH) 2024

The present applications have been filed by RP for placing on record the 41st,
and 52nd fortnightly reports for a period of 06.08.2023 to 19.08.2023 and 01.02.2024

to 29.02.2024 along with affidavits. The same are taken on record subject to just exceptions. Thus, IA Nos. 2300/2023 and 758/2024 are **disposed of** accordingly.

IA No. 2859/23

It is stated by Ld. Counsel for the applicant that the rejoinder has been e-filed. Let the hard copy of the same be filed during the course of the day with a copy in advance to the counsel opposite. List on 20.05.2024.

IA No. 917/2022

Right to file the reply of the remaining respondents except Respondent Nos. 1 and 2 has already been closed vide order dated 29.05.2023. A date is requested by Ld. Counsel for RP for filing the rejoinder to the reply of respondent Nos. 1 and 2. Let the same be filed within one week with a copy in advance to the counsel opposite. List on 20.05.2024.

IA(IBC) No. Plan 1/2024 and IA No. 1455/2023

Convenience Proforma has been filed by Ld. Counsel for RP in IA(IBC) No. Plan 1/2024 vide Diary No. 04027/2 dated 01.04.2024. The same is taken on record. Since IA No. 1455/2023 contains objections for approval of the resolution plan.

List on 20.05.2024.

Sd/-

(L. N. GUPTA)
MEMBER (T)

Preeti

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)